NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 66/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2017

NAME OF THE PARTIES: M/s. Muthukumar Balasubramanian alias

Mr. Muthu Balasubramanian Kumar

V/s.

M/s. Fortuna Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
22	Mr. Farhan Dubash	Advocate	Refolité.
	alw Mr. Rohaneel	Advocate for	Kulen
	Mohile	Peh tion er	
	Mr Posakash K.	Proactising Compy	(/cas)10.
	Pandra	Secretary for all Respondents	

<u>Order</u>

TCP No.66/397-398/NCLT/MB/MAH/2016

At request of the parties, list this matter for tomorrow i.e., on 11.4.2017 for withdrawal of the Company Petition.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)